

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8565/2007

(From the judgement and order dated 10/01/2007 in CMM No. 41/2007
of The HIGH COURT OF DELHI AT N. DELHI)

M/S. EASTERN EQUIPMENT & SALES LTD.

Petitioner(s)

VERSUS

ING.YASH KUMAR KHANNA

Respondent(s)

(With appln(s) for c/delay in filing SLP and exemption from filing c/c of the
impugned Judgment and permission to place addl. documents on record and
permission to file rejoinder affidavit with prayer for interim relief and office
report)
(For final disposal)

Date: 28/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s) Mr. Jagjit Singh Chhabra, Adv.

For Respondent(s) Mr. A.J.Bhambhani, Adv.
Ms.Nisha Bhambhani, Adv.
Mr. Rajiv Mehta, Adv.
Mr. Ahanthem Henry, Adv.

UPON hearing counsel the Court made the following
ORDER

List for orders on 30th April, 2008.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master